

(b) and (c) No proposal for construction of new roads under PMGSY has been received from the State Government of Himachal Pradesh in 2010-2011.

(d) In Eleventh Five Year Plan, no State-wise target for construction of roads has been fixed.

Development of Revas-Aware Port

2567. SHRI GOVINDRAO ADIK:

SHRI ISHWARLAL SHANKARLAL JAIN:

SHRI SANJAY RAUT:

Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that Government is planning to develop Revas-Aware Port (RAP) through Public Private Partnership (PPP) mode;

(b) if so, the details thereof;

(c) whether it is also a fact that there is need for grant of right of way to Revas-Aware Port for developing an approach channel through Mumbai Port Trust waters;

(d) if so, whether permission has been granted in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF SHIPPING (SHRI G. K. VASAN): (a) and (b) No, Sir.

(c) to (e) The matter is being examined in the Ministry.

Classification of major ports

2568. SHRI P. RAJEEVE: Will the Minister of SHIPPING be pleased to state:

(a) whether classification of major ports are still existing in the country; and

(b) if so, whether Government has taken any steps to remove this discrimination?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) Yes, Sir.

(b) The proposal for decategorization of Major Ports is under examination of the Government.